

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2017 &
IA NO. 1006 OF 2018**

Dated : 25th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Gama Infraorop Pvt. Ltd. ... Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Ransh Shaw
Ms. Srishti Ray

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishnan for R1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **02.12.2019**.

**(S.D. Dubey)
Technical Member**
vt/pk

**(Justice Manjula Chellur)
Chairperson**